NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

V/s. M/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Devansky & sen: strocke for cestino. -

Order

C.P. No 85/397-398/CLB/MAH/2014

- Ld. Advocate from the side of the Respondent No. 2 is present. However, none appeared from the side of the Petitioner.
- 2. He has informed that a reply has already been handed over to the Petitioner. However, could not be filed before CLB (Now NCLT).
- 3. Since the reply is stated to be ready hence the Bench Officer is directed to receive it and place it on records.
- 4. Pleadings are complete.
- 5. Let this C.P. be put for hearing on 26.10.2016. Respondent is asked to communicate the date of hearing to the Petitioner as well.

sd/-

Dated: 15.09.2016

Shri M.K. Shrawat Member (Judicial)